

THE REPRESENTATION OF THE PEOPLE (AMENDMENT)  
ACT, 1998

No. 12 OF 1998

[22nd June, 1998.]

An Act further to amend the Representation of the People Act, 1951.

BE it enacted by Parliament in the Forty-ninth Year of the Republic of India as follows:—

Short title and commencement.

1. (1) This Act may be called the Representation of the People (Amendment) Act, 1998.

(2) It shall be deemed to have come into force on the 23rd day of December, 1997.

Substitution of new section for section 159 of Act 43 of 1951.

2. For section 159 of the Representation of the People Act, 1951 (hereinafter referred to as the principal Act), the following section shall be substituted, namely:—

Staff of certain authorities to be made available for election work.

“159. (1) The authorities specified in sub-section (2) shall, when so requested by a Regional Commissioner appointed under clause (4) of article 324 or the Chief Electoral Officer of the State, make available to any returning officer such staff as may be necessary for the performance of any duties in connection with an election.

(2) The following shall be the authorities for the purposes of sub-section (1), namely:—

(i) every local authority;

(ii) every university established or incorporated by or under a Central, Provincial or State Act;

(iii) a Government company as defined in section 617 of the Companies Act, 1956;

(iv) any other institution, concern or undertaking which is established by or under a Central, Provincial or State Act or which is controlled, or financed wholly or substantially by funds provided, directly or indirectly, by the Central Government or a State Government.”

1 of 1956

Repeal and saving.

3. (1) The Representation of the People (Amendment) Ordinance, 1998, is hereby repealed.

Ord. 12 of 1998.

(2) Notwithstanding such repeal, anything done or any action taken under the principal Act, as amended by the said Ordinance, shall be deemed to have been done or taken under the corresponding provisions of the principal Act, as amended by this Act.